

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.663/KB/2017

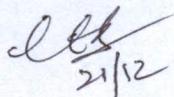
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> December 2017, 10.30 A.M

Name of the Company		Advance Business Services Ltd		
Under Section		14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date

1. MANOJ BANTHIA, ACS.

APPLICANT

  
21/12

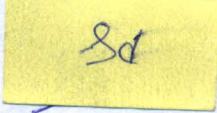
**ORDER**

Ld. Pr. CS for the petitioner is present.

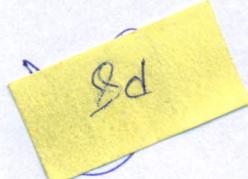
Petitioner has filed this petition u/s. 14(1) of the Companies Act, 2013 for conversion of public limited company to private limited company.

Petitioner is directed to comply with Rule 35 and Rule 68 of the NCLT Rules, 2016. Petitioner is further directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List it on 22/02/2018.

  
Sd

(Jinan K.R.)  
Member (J)

  
Sd

(V.P.Singh)  
Member (J)